

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 15.04.2019 (MONDAY)

Court of Chairperson

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 07 of 2019 in Comp. App. (AT) (Ins) No. 690 of 2018	Sheena Adarsh Vs Union Bank of India & Anr. With	P.Bakiyaraj	Rajiv S. Roy-R1
2.	Review Application No. 08 of 2019 in Comp. App. (AT) (Ins) No. 742 of 2018	Sheeju Purushothaman Vs. Union Bank of India & Ors.	P. Bakiyaraj	Rajiv S. Roy-R1

For Admission (After Notice)

3.	Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Niladree Chatterjee-R(1& 2) Meenakshi Singh-R(5& 13)
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10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 251 of 2018	Khanna Lubricants Vs. Gulf Petronergy Pvt. Ltd. & Ors.	Sumesh Dhawan	Charu Sangwan
2.	Comp. App. (AT) (Ins) No. 675 of 2018	Madhuban Trade Steels Pvt. Ltd. Vs. Shree Vaishnav Metal &Power Pvt. Ltd.	Hitesh Sachar	Asmita Singh
3.	Comp. App. (AT) (Ins) No. 803 of 2018	Ankit Agrawal Vs. Nico Extrusions Ltd. & Anr.	Henna George	Rahul Totala (R1), Divya Swami (R-IRP), Devang P. Sampat (R-Nicomet)
4.	Comp. App. (AT) (Ins) No. 66 of 2019	Ravi Mahajan. Vs. Jalesh Kumar Grover & Ors.	Anannya Ghosh	Jitendra Kumar-SBI Mohit Bakshi Prithu Garg-R3 Rajesh Gautam-R4
5.	Comp. App. (AT) (Ins) No. 107 of 2019	Hadi Mohd Teher Badri. Vs. Neeraj Gupta & Ors.	Arjun Jain	Sabhya Chaudhary, Aditya Parolia

6.	Comp. App. (AT) (Ins) No. 283 of 2019	Sunil Tandon Vs. Manoj Kumar Anand , I.R.P & Ors	Rishi Kapoor	Shally – R3
7.	Comp. App. (AT) (Ins) No. 287 of 2019	A.P Abdul Kareem Vs. Om Industrial Corporation & Anr.	Sunav Rastogi	
8.	Comp. App. (AT) (Ins) No. 343 of 2019	Jitendra Kumar Taylia Vs. Kumar Arch Tech Pvt. Ltd. & Anr.	Arvind Kumar Gupta	Charu Tyagi-R2
9.	Comp. App. (AT) (Ins) No. 358 of 2019	Dinesh Agarwal. Vs. Kay Bee Foundry Services Pvt Ltd.	Gautam Narayan	

For Admission (Fresh Cases)

10.	Comp. App. (AT) (Ins) No. 377 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Sachet Infrastructure Pvt Ltd	Shardul S. Shroff	
11.	Comp. App. (AT) (Ins) No. 378 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Superlative Infrastructure Pvt Ltd.	Shardul S. Shroff	
12.	Comp. App. (AT) (Ins) No. 379 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Magad Realtors Pvt Ltd.	Shardul S. Shroff	
13.	Comp. App. (AT) (Ins) No. 380 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Mehak Realtech Pvt Ltd.	Shardul S. Shroff	
14.	Comp. App. (AT) (Ins) No. 381 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Sameeksha Estate Pvt Ltd.	Shardul S. Shroff	
15.	Comp. App. (AT) (Ins) No. 382 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Manogayan Estates Pvt Ltd.	Shardul S. Shroff	
16.	Comp. App. (AT) (Ins) No. 383 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Bhisham Infrastructure Pvt Ltd.	Shardul S. Shroff	
17.	Comp. App. (AT) (Ins) No. 384 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Neeleshwar Mines & Minerals (India) Pvt. Ltd.	Shardul S. Shroff	
18.	Comp. App. (AT) (Ins) No. 385 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Jamvant Estates Pvt Ltd.	Shardul S. Shroff	
19.	Comp. App. (AT) (Ins) No. 387 of 2019	Oriental Bank of Commerce Vs. Ruchi Global Ltd	H.P Bhardwaj	
20.	Comp. App. (AT) (Ins) No. 390 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer & Anr. Resolution Professional for SPS Steel Rolling Mills Ltd.	Gaurav Gupta	

21.	Comp. App. (AT) (Ins) No. 391 of 2019	IDBI Bank Ltd. Vs. Ajay Joshi Resolution Professional for the Corporate Debtor	Sidhartha Barua	
22.	Comp. App. (AT) (Ins) No. 392-393 of 2019	Concept Management Consulting Ltd. Vs. Anand Chandra Swain & Anr.	Kiran Kumar Patra	

For Admission (After Notice)

23.	Comp. App. (AT) (Ins) No. 740 of 2018	Rishabhath Infrastructure (P) Ltd. Vs. GTM Builders & Promoters Pvt. Ltd.	Achin Goel	Dheeraj Kumar
24.	Comp. App. (AT) (Ins) No. 798 of 2018	Santosh Shinde Vs. Fairmacs Shipping and Transport Services Pvt. Ltd. &Anr. with	Sameer Abhyankar	Shashwat Patnaik-R1
25.	Comp. App. (AT) (Ins) No. 46 of 2019	Santosh Shinde Vs. Fairmacs Shipping and Transport Services.	Sameer Abhyankar	Saswat Pattnaik-R1
26.	Comp. App. (AT) (Ins) No. 230 of 2019	KSB Shanghai Pump Company Ltd Vs. Lanco Infratech Ltd & Ors. with	Amar Gupta	Misha
27.	Comp. App. (AT) (Ins) No. 234 of 2019	TLT – Turbo (Sichuan) Co. Ltd. Vs. Lanco Infratech Ltd. & Ors. with	Kaustav Saha	Misha
28.	Comp. App. (AT) (Ins) No. 235 of 2019	Beijing Power Equipment Group Co. Ltd. Vs. Lanco Infratech Ltd. & Ors.	Kaustav Saha	Misha
29.	Comp. App. (AT) (Ins) No. 262 of 2019	Nanubhai Nichhbhai Desai Vs. Omkaara Assets Reconstruction Pvt Ltd. & Anr.	Yadav P.R	Pratiksha Sharma
30.	Competition App. (AT) No. 11 of 2019	Samir Agrawal Vs. Competition Commission of India & Ors.	Pranaynath Jha	Nikhil Menon (R3 & R4)

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 78 of 2019 in Comp. App. (AT) No. 422 of 2018	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	Niraj Kumar	Sanjay Shorey-MCA

2.	Comp. App. (AT) (Ins) No. 131 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Unimark Remedies Ltd (Through Resolution Professional) & Anr.	Shashank Agarwal	Rohan Agrawal (R1), Ekta Choudhary
3.	Compensation Application (AT) No. 02 of 2018	Maharashtra State Power Generation Co Ltd Vs Nair Coal Services Ltd Ors	K.K Sharma	Chetan S Dhore-R1 Aishwarya G –R2 Akshat Kulshresha-R3

For Hearing

4.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000) Part Heard	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal
5.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya
6.	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999) Part Heard	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya
7.	Competition Appeal (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With	YamanVerma	Samar Bansal (R-CC1) Sangram Patnaik-R2
8.	Competition Appeal (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI &Ors.	Krithika Ramesh	Samar Bansal (R-CC1) Sangram Patnaik-R2

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By Order
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